



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.05.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 02.05.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1670-1672 of 2024 & I.A. No. 6090, 6091, 6092, 6093, 6094, 6095, 7531, 7532, 7533 of 2024  <b>Part Heard</b>	Committee of Creditors of Rajesh Business and Leisure Hotels Pvt Ltd Through Its Member, ICICI Bank Ltd Vs. Rajesh Business and Leisure Hotels Pvt Ltd Through Its Resolution Professional & Ors.  <b>With</b>	Abhirup Dasgupta	Kunal Mimani- R2 Shweta Dubey Kanishka Prasad- R1 Chitranshul A. Sinha Sagar Bansal- R9 & 10
2.	Comp. App. (AT) (Ins) No. 1675-1677 of 2024 & I.A. No. 6111, 6112, 6113, 6114, 6115, 6116 7154, 7167 of 2024 <b>(With Defects)</b> <b>Part Heard</b>	Rare Asset Reconstruction Ltd. & Anr. Vs. Rohit Ramesh Mehra & Ors.  <b>With</b>	Sagar Bansal	Kunal Mimani- R3 Shweta Dubey Kanishka Prasad- R1 Abhirup Dasgupta Ishaan Duggal- for CoC
3.	Comp. App. (AT) (Ins) No. 1780 - 1782 of 2024 & I.A. No. 6495, 6496, 6497, 6498, 6499, 6500 of 2024  <b>Part Heard</b>	Rajesh Business and Leisure Hotels Pvt. Ltd. Through its Resolution Professional Rohit Mehra Vs. Rajesh Patel & Ors.	Ichchha Kalash	Kunal Mimani- R7 Abhirup Dasgupta Ishaan Duggal- for CoC Chitranshul A. Sinha Sagar Bansal- R8 & 9

4.	I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	Kaushik Kumar Dey	Rahul Sharma
5.	Comp. App. (AT) (Ins) No. 702 of 2020  <b>Part Heard</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2 Meghna Rao Aadhar Nautiyal
6.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024  <b>Part Heard</b>	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava
7.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024  <b>(With Defects)</b> <b>Part Heard</b>	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	Utsav Trivedi	PBA Srinivasan Srishti Bansal Sumit Swami Aanchal Pundir-R1
8.	Competition App. (AT) No. 05 of 2021  <b>Part Heard</b>	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3
9.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	Divyanshu Rai	Anushna Satapathy Radhika Jalan Widaphi Lyngdoh R2- 7 Ankur S. Kulkarni- R8 Balaji Subramanian Akash Kundu R9

By order of Hon'ble Chairperson  
-Sd/-  
Registrar